

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 85/252/ND/2018**

**In the matter of:**

KPS Clinical Services Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 23.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Akash Nagar, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, St. Counsel with Mr. Divey Kant, Advocate

**ORDER**

The learned counsel for the appellant states that the additional documents are filed today. The said documents have not come to the court file. ROC and Income Tax Department have filed reply. For final hearing on 04.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

